

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1837  
ANSWERED ON:16.12.2013  
VIOLATION OF TRANSPORT NORMS  
Pradhan Shri Amarnath;Ray Shri Rudramadhab

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government is aware that there has been difficulty in fixing the accountability for violation of norms due to involvement of multiple agencies in granting of licences to the transporters;
- (b) if so, whether the Government intends to frame guidelines to avoid such situation; and
- (c) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) No, Madam.

(b)&(c) Do not arise.